

Budget Provision of I. C. M. R.

7224. **SHRI RAMACHANDRAN KADANNAPPALLI :**
SHRI R. BALAKRISHNA PILLAI :

Will the Minister of **HEALTH AND FAMILY PLANNING** be pleased to state :

(a) whether the yearly budget provision of the ICMR is being financed by the Government of India annually by way of grants out of the Consolidated Fund of India ;

(b) whether whatever foreign funds, such as W. H. O. funds, P. L. 480 Funds and Ford Foundation Fund for conducting medical researches in India are received by the I. C. M. R. with the express permission of the Government of India and on behalf of the Government of India ; and

(c) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA) (a) Yes.

(b) and (c). Funds are received by the Council from W.H.O., P.L. 480 funds and other foreign agencies. The Council seeks the prior approval of the Government of India for approaching the foreign agencies for financial assistance for conducting medical research. Thereafter, the funds are received direct by the Council and not on behalf of the Government of India.

Auditing of Accounts of I. C. M. R.

7225. **SHRI RAMACHANDRAN KADANNAPPALLI :** Will the Minister of **HEALTH AND FAMILY PLANNING** be pleased to state:

(a) whether the Minister Incharge of his Ministry is the President of the Governing Body and of the Executive Committee of the I. C. M. R. and the Secretary, Ministry of Health is the Vice-President and all the Members of the Executive Committee are senior officers of the Ministry of Health appointed by the Central Government ;

(b) whether the Accounts of the I. C. M. R. are audited every year by the Comptroller and Auditor General of India, like any other Government Departments; and

(c) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA) : (a) In accordance with the Rules and Regulations of the I. C. M. R., which is a Registered Body, the Minister for Health & Family Planning shall be the President and the Secretary, Ministry of Health and Family Planning shall be the Vice-President of the Governing Body and the Executive Committee of the Council.

The Governing Body of the Council consists of official as well as non-official members while the Executive Committee consists of only official members.

(b) and (c). Indian Council of Medical Research is a grant-in-aid body mainly financed by the Government of India. Under the Bye-Laws of the Council the functions of the Auditor of the Council will be exercised by the Comptroller and Auditor General of India or any person appointed by him in this behalf. The Comptroller and Auditor General of India and any person appointed by him in connection with the audit of the accounts of the Council shall have the same rights, privileges and authority in connection with such audit as the Comptroller and Auditor General of India has in connection with